

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).30832/2008

(From the judgement and order dated 17/07/2008 in WP No.286646/2003
of The HIGH COURT OF MADRAS)

C.K. SASANKAN

Petitioner(s)

VERSUS

DHANALAKSHMI BANK LTD.

Respondent(s)

[With prayer for interim relief and office report]

Date: 17/02/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. T.L.V. Iyer, Sr. Adv. and
Mr. Ramesh Babu M.R., Adv.

For Respondent(s) Mr. A.N. Tiwari, Adv. for
Mr. Balraj Dewan, Adv.

UPON hearing counsel the Court made the following
ORDER

Heard the learned counsel for the parties.
Judgment reserved.

(Subhash Chander)
A.R.-cum-P.S.

(Pushap Lata Bhardwaj)
Court Master